

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.3

New IA/375/ND/2023 IN IB/252/ND/2019

IN THE MATTER OF:

Seitz gmbh	...	Applicant
Versus		
Seitz India Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 19.01.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA/375/ND/2023

This is an application for placing on record the 12th Progress Report filed by the Liquidator submitted in accordance with Regulation 15 of IBBI (Liquidation Process) Regulations, 2016. The same is taken on record with all just exceptions. Accordingly, the present application i.e. IA/375/ND/2023_stands disposed of.

**Sd/-
DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)**

**Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)**